NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.20/241/HDB/2017
NAME OF THE COMPANY	Ergam Laboratories Private Limited
NAME OF THE PETITIONER(S)	Sh. Madhavaiah Chandra
NAME OF THE RESPONDENT(S)	Ergam Laboratories Private Limited
UNDER SECTION	241/242

Counsel for Petitioner(s):

	Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
П	College of the Contract of the	10x1 20	VV2 r El langa associale	B. comp
	V. Venxata Rami Reddy Cor	letimeny	9542239039	V-2

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa	counsel for RS	Cshilpatsa@gmail.com	dy
DVA SRan Promered	Courself Ritaly	9440234074	frans

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner and Ms. C. Shilpa and Shri D.V.A.S. Ravi Prasad, Ld. Counsels for the Respondents.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on **21.03.2018**. Parties are directed to place on record the latest developments taken place in the meanwhile, on the next date of hearing.

Member (T)

Member (J)